

ITEM NO.804

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA NO.103319/2022- GRANT OF BAIL

Date : 06-01-2023 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s) Mr. Rameshwar Prasad Goyal, AOR

Mr. Rishi Malhotra, AOR

For Respondent(s) Mr. Shashank Shekhar Singh, AOR

Mr. Rishi Sehgal, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 06.02.2023.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)